

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA) No.10/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th February 2018, 10.30 A.M

Name of the Company	Purple Advisors Pvt.Ltd & Ors		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. VISWAN KR. TULSYAN

FCA

Petitioner

14/2/18

O R D E R

Ld. Counsel appearing for the applicant submits that he has filed supplementary affidavit along with the certificate of the Chartered Account in respect of 'nil' creditor as well as list of secured and unsecured creditors.

List it on 01/03/2018 for hearing.

Sd

(Jinan K.R.)
Member (J)